

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 06th November, 2015

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE PROF. A.R.YOUSUF EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 102/2015(CZ)	Paryavaran Avam Manav Vs. Union of India & Ors.	Mr. R.S. Verma, Adv. Mr. Sandeep Shukla, Adv.	
2.	Original Application No. 103/2015(CZ) (M.A.No.602/15)	Seema Kachhhi & Ors. Vs. M.P.Purva Kshetra Vidyut Vitran Company & Ors.	Mr. R.S. Verma, Adv. Mr. Sandeep Shukla, Adv.	
FOR HEARING				
3.	Original Application No. 77/2015(CZ)	N. Vaidraj Vs. Union of India & 6 Ors.	Mr. Vikram Sharma, Adv. Mr. Mrinalkant Pathak, Adv.	
4.	Original Application No. 108/2015 (CZ)	Shailendra Singh (<i>Fire Crackers</i>) Vs. Union of India & 9 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sohgaura, Adv.	
5.	Original Application No. 109/2015 (CZ)	Hope Welfare Society (<i>Fire Crackers</i>) Vs. State of M.P. & 10 Ors.	Mr. Shrey Raj Saxena, Adv.	
6.	Original Application No. 63/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samiti (<i>Bihar River, Encroachment, Rewa</i>) Vs Union of India & 4 Ors	Mr. R.S.Verma, Adv. Mr. Sandeep Shukla, Adv.	
7.	Original Application No. 340 /2014(CZ)	Mangal Chand Vs. State of Rajasthan	Dr. M.S. Kachhawa Adv.	
8.	Original Application No. 88/2015(CZ)	Babulal Jajoo (<i>Samodi Pond</i>) Vs. State of Rajasthan & Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
9.	Original Application No. 92/15(CZ)	Mukesh Purve (<i>Mining Burhanpur</i>) Vs. State of M.P. & 6 Ors.	Mr. Shreyas Dharmadhikary, Adv. Mr. Shreyraj Saxena, Adv.	
10.	Original Application No. 97/2015(CZ)	Mukesh Purve Vs. State Of M.P. & 4 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shreyraj Saxena, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in